

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13.03.2019

O.A./260/406/2018

BHABAGRAHI JENA

M.A./260/251/2018

-V/S-

M/O RAILWAYS

ITEM NO:13

FOR APPLICANTS(S) Adv. : Mr. L. Pradhan

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant wants to withdraw the OA. Prayer is allowed.</p> <p>Therefore, the OA is disposed of as withdrawn.</p> <p>Mr. T. Rath, Ld. Counsel for the respondents is present and submitted that counter has been filed in this case.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>

